NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017. AT 10.30 AM $\,$

| TRANSFER PETITION NO. | |
|----------------------------------|-----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB)169/09/HDB/2017 |
| NAME OF THE COMPANY | Alaknanda Hydro Power Company Ltd |
| NAME OF THE PETITIONER(S) | Narindra & Narindra Steel Crop |
| NAME OF THE RESPONDENT(S) | Alaknanda Hydro Power Company Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-------------------------------------------|-------------|------------------------|-----------|
| D.V. A. S. Raw Pranced on Tarem Roddey | Advocali | 9440234074 | foreid |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri DVAS Ravi Prasad for Shri Tarun Reddy, Learned Counsel for the Petitioner.

At the request of the Learned Counsel for the Petitioner, post the case on 20.10.2017.

Member (T)

Member (J)

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